

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2279
TO BE ANSWERED ON 11.12.2015

SLASH IN BUDGET ALLOCATION UNDER SCHEMES

2279. SHRI E. T. MOHAMMED BASHEER:
SHRI ASADUDDIN OWAISI:
SHRI BAIJAYANT JAY PANDA:
SHRI KALIKESH N. SINGH DEO:
ADV. CHINTAMAN NAVASHA WANAGA:
SHRI RAJENDRA AGRAWAL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of budgetary allocation along with the proportion of funds allocated/released under Integrated Child Development Services (ICDS) Scheme during the 12th Five Year Plan, year wise;
- (b) the details of target set and achieved under the said scheme during the said period;
- (c) whether the Government has reduced the budgetary allocation under ICDS, National Nutrition Mission and other schemes implemented for the empowerment of women and development of children during the said period, if so, the details thereof and the reasons therefor;
- (d) whether the decline in budgetary allocation has adversely affected the smooth implementation of the schemes and if so, the details thereof;
- (e) whether the Government has also removed the funding entirely from Rajiv Gandhi Scheme for empowerment of Adolescent-Sabha, if so, the reasons therefor and the reaction of the Government thereto; and
- (f) the further measures taken by the Government to fill the gaps and ensure effective implementation of the schemes so as to achieve their objectives?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Year-wise budgetary allocation along with the funds allocated/released under Integrated Child Development Services (ICDS) Scheme during the 12th Five Year Plan is at **Annex-I**.
- (b) Year-wise details of target set and achieved during last four years is at **Annex-II**.
- (c)&(d) In the backdrop of substantial higher devolution of taxes of 42% to the States to give more flexibility to States in implementation of Schemes, the cost sharing ratio for ICDS and SABLA, has been revised to 60:40 between the Centre and States (90:10 for the 8 North-Eastern States and 3 Himalayan States) and 100% central share for UT Administrations. During 2015-16, the initial allocation of Rs.8335.77 crores for ICDS has been increased to Rs.15,485.77 crores through Supplementary Grants.
- (e) The Scheme SABLA is being continued in the year 2015-16. Under the Scheme, against the allocation of Rs.475.5 for 2015-16, a sum of Rs.275 crore has been released to States.
- (f) The funds provided are sufficient to implement the Schemes considering the revised cost norms.

Statement referred in reply to part (a) of Lok Sabha Unstarred Question No.2279 for 11.12.2015 regarding "Slash in Budget Allocation under Schemes"Year-wise details budgetary allocation and funds released during 12th Five Year Plan under ICDS Scheme:**(Rupees in crores)**

S. No.	Year	Budget Allocation (BE)	Funds released
1.	2012-13	15,850.00	15701.50
2.	2013-14	17,700.00	16,267.49
3.	2014-15	18,195.00	16581.82
4.	2015-16	15485.77*	9600.93

* includes funds provided in the First and Second Batch of Supplementary Demands for Grants.

Annex-II**Statement referred to in Reply to part (b) of Lok Sabha Unstarred Question No.2279 for 11.12.2015 regarding Slash in Budget Allocation under Schemes**Year-wise details of the physical target set and achieved under the ICDS Scheme during 12th Five Year Plan indicating the number of Operational Projects and Anganwadi Centres (AWCs) and coverage of beneficiaries:

Year	RFD Target	No. of operational projects	RFD Target	No. of operational AWCs	No. of SNP beneficiaries (Children 6 months to 6 years & P&LM)	No. of pre-school education beneficiaries (Children 3-6 years)
2011-12	6900	6908	13.10 lakh	1304611	972.49 lakh	358.22 lakh
2012-13	7000	7025	13.40 lakh	1338732	956.12 lakh	353.29 lakh
2013-14	7045	7067	13.52 lakh	1342146	1045.09 lakh	370.71 lakh
2014-15	No Target Fixed	7072	13000 new	4040 new	1022.33 lakh	365.44 lakh
2015-16 (as on 30.9.2015)	No Target Fixed	7072	No target fixed	1347890	1015.45 lakh	358.79 lakh

States/UTs are required to provide Supplementary Nutrition to all beneficiaries registered in the AWCs and pre-school education to all the eligible children (3-6 years), hence no target is set.

